

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 13699/2018

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 05-12-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Mahesh Kumar, Adv.
Mr. K. B. Sounder Rajan, AOR
Mr. Vijay Kr. Sharma, Adv.

For Respondent(s)
Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance: None present on behalf of the petitioners.
None present on behalf of the respondent.

Service of notice is complete qua respondent Nos.1, 2, 6 and 7 but no one has entered appearance on their behalf.

Name of Respondent Nos. 8 to 12 have been deleted from the array of parties vide order dated 9.7.2019 of the Hon'ble Judge in Chambers.

Four weeks' time, as last chance is given to respondent Nos. 3 to 5 to file counter affidavit. After expiry of four weeks', list the matter before the Hon'ble Court.

RAJIV KALRA
Registrar